

CCA 100/95

in

GA 1643/92(D)

② 20.8.95

Man'ba Mr. T.L. Verma to

Man'ba Mr. S. Dayal AM

none for the parties. It appears that

Contempt Petition has been wrongly listed.
Order sheet dated 30.9.94 indicates
that the application has already been
disposed of at the admission stage
itself with certain directions. Office
to take note of this fact and
consign the same to the record.

SAG

AM

JM

O.R.

In view of the order
passed on 28.8.91
by Division Bench
consisting of Mr. Justice
Mr. S. Dayal, (AM)
as the ~~top~~ the marker
the file is sent herewith
for consignment.

Pz
13/11/95